GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYA SABHA UNSTARRED QUESTION NO. 3467 TO BE ANSWERED ON 31ST MARCH, 2023

GAUSHALAS AND GAUSADANS

3467. DR. V. SIVADASAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) number of Gaushalas and Gausadans in the country owned and operated by Central and State Governments and private entities, category-wise;

(b) amount of money spent on Gaushalas and Gausadans by the States and Central Government, year-wise for the last five years; and

(c) amount of money allotted for protection of sick, old or stray cows by the Central

Government and State Governments, year-wise for the last five years?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) The Central Government does not own and operate any Gaushals and Gausadans. As per the information available in the Basic Animal Husbandry Statistics, the gaushalas which are under the State Government and others are as under:

S.No.	States/UTs	No. of Gaushalas under		
		Animal Husbandry Department	Others	
1	Andhra Pradesh	-	56	
2	Arunachal Pradesh			
3	Assam		16	
4	Bihar	87	Nil	
5	Chhattisgarh	Nil	117	
6	Goa	Nil	9	

7	Gujarat	0	1418
8	Haryana	2	638
9	Himachal Pradesh	1	220
10	Jammu & Kashmir	36	0
11	Jharkhand	0	31
12	Karnataka	-	220
13	Kerala	-	-
14	Madhya Pradesh	0	905
15	Maharashtra	0	222
16	Manipur		
17	Meghalaya		
18	Mizoram	Nil	Nil
19	Nagaland	-	-
20	Odisha	1	92
21	Punjab	19	438
22	Rajasthan	-	2269
23	Sikkim	-	-
24	Tamil Nadu	12	63
25	Telangana	0	175
26	Tripura		
27	Uttarakhand	1	33
28	Uttar Pradesh	-	582
29	West Bengal		
30	A & N Islands*	-	-
31	Chandigarh	-	3
32	Ladakh	0	0
33	D. & N. Haveli and Daman & Diu	4	2
34	Delhi	4	-
35	Lakshadweep	0	0
36	Puducherry*		
	All India	167	7509

'-'Not available/not received, * previous year data used. Source: State/UTs Animal Husbandry Department

(b) & (c) As per the Article 246(3) of Constitution of India, preservation, protection and improvement of stock and prevention of animal diseases; veterinary training and practice are under State list for which the States have exclusive powers to make laws.

As per Article 243(W) of Constitution of India, the local bodies are responsible for cattle pounds and pinjrapole. Therefore, the State may also endow panchayats to establish and run Cattle Pounds (Kanji Houses)/ Gaushala Shelters (community assets) to keep stray cattle. Many States have established Gaushalas and Shelter houses for stray cattle and provide for feeding of those animals.

In view of the above mentioned constitutional provisions, the State is empowered to take appropriate action on the expenditure of gaushalas from their own resources. Further, the Animal Welfare Board of India (AWBI) is providing funds under Regular Grants and Shelter Grants to the various animal welfare organizations recognized by the Board including the gaushalas. The information on the amount of money spent by the Central Government through the Animal Welfare Board of India to the Animal Welfare Organizations during the last five years is as under;

Sl. No.	Year	Amount (Rs)
1	2017-2018	3,55,53,054.00
2	2018-2019	5,43,33,927.00
3	2019-2020	4,30,00,000.00
4	2020-2021	3,34,03,981.00
5	2021-2022	3,99,00,000.00

As the information on the amount of money spent by the State Government is not maintained in by the Central Government, the information was sought from the State Governments. So far the following states have provided the information. The information from the rest of the states and Union Territories is still awaited. The information will be laid on the Table of the House after receiving the same from the State Government.

					(Rs. In Lakh)
Name of States	2018-19	2019-20	2020-21	2021-2022	2022-2023
Goa	114.00	186.00	420.00	925.00	1390.00
Karnataka	Nil	Nil	Nil	1500.00	3500.00
Uttar Pradesh	2262.66410	2802.43883	3898.13917	4183.00833	Not Provided
Gujarat	2687.84	2070.95	15195.58	7700.16	8350.00
Chattisgarh	1507.88	1406.33	1510.00	1678.29	1484.56
Ladakh	Nil	Nil	Nil	Nil	Nil
Mizoram	Nil	Nil	Nil	Nil	Nil
Punjab	22.00	200.00	314.02000	2290.00	Nil
Manipur	Nil	Nil	Nil	Nil	Nil
	Goa Karnataka Uttar Pradesh Gujarat Chattisgarh Ladakh Mizoram Punjab	Goa114.00KarnatakaNilUttar Pradesh2262.66410Gujarat2687.84Chattisgarh1507.88LadakhNilMizoramNilPunjab22.00	Goa 114.00 186.00 Karnataka Nil Nil Uttar Pradesh 2262.66410 2802.43883 Gujarat 2687.84 2070.95 Chattisgarh 1507.88 1406.33 Ladakh Nil Nil Mizoram Nil 200.00	Goa114.00186.00420.00KarnatakaNilNilNilUttar Pradesh2262.664102802.438833898.13917Gujarat2687.842070.9515195.58Chattisgarh1507.881406.331510.00LadakhNilNilNilMizoramNilNilNilPunjab22.00200.00314.02000	Goa114.00186.00420.00925.00KarnatakaNilNilNil1500.00Uttar Pradesh2262.664102802.438833898.139174183.00833Gujarat2687.842070.9515195.587700.16Chattisgarh1507.881406.331510.001678.29LadakhNilNilNilNilMizoramNilNilNilNilPunjab22.00200.00314.020002290.00
